

STATEMENT

<i>Sl. No.</i>	<i>Name of High Court</i>	<i>Number of Women Judges</i>
1	2	3
1.	Bombay	1
2.	Calcutta	2
3.	Delhi	4
4.	Gauhati	1
5.	Himachal Pradesh	1
6.	Madras	1
7.	Orissa	1
8.	Patna	1
9.	Rajasthan	2
		14

Assets of Corporations

421. SHRI MOHANBHAI SANJIBHAI DELKAR: Will the Minister of COMMERCE be pleased to state:

(a) the total assets of (i) The State Trading Corporation; (ii) The Spices Trading Corporation; (iii) The Minerals and Metals Trading Corporation and (iv) the Projects and Equipment Corporation;

(b) whether these Corporations have acquired any property during the last one year;

(c) the guiding principles these Corporations generally adopt while acquiring new/existing property; and

(d) whether any of these Corporations

are in possession of any disputed property?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAMDAS PATEL):

(a) The total assets of STC, STCL, MMTC and PEC as on 31.3.90 are Rs. 48.15 crores, Rs. 9.26 lakhs, Rs. 24.90 crores and Rs. 1.07 crores respectively.

(b) Only STC and MMTC acquired the property of the value of Rs. 5.61 lakhs and Rs. 0.58 crores respectively during the last one year.

(c) STC and MMTC acquired the property by inviting offers through advertisements and after following the established procedure for the purpose.

(d) None of the Corporations as in (A)

above is in possession of any disputed property.

Loss to TTCl due to Unrest in Assam

422. SHRI MOHANBHAI SANJIBHAI DELKAR: Will the Minister of COMMERCE be pleased to state:

(a) whether the Tea Trading Corporation of India has suffered any losses due to the unrest in Assam;

(b) if so, the extent thereof; and

(c) the quantity of tea acquired from

various States and the value of exports in the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): (a) The only garden owned by the Tea Trading Corporation of India in Assam is in Cachar where there was no unrest. Thus no loss was in fact suffered by the TTCl.

(b) Does not arise.

(c) The quantity of tea acquired from various States during the year ending 31st March, 1990 is as under:

Assam (Both from Gauhati and Calcutta auction)	—	2423.5 MT
West Bengal	—	640.5 MT
Tamil Nadu	—	580. MT
Kerala	—	191.0 MT
Total	—	3835.0 MT

Value of exports during the year ending 31st March, 1990 was Rs. 22.76 crores.

Export of Cashew

423. SHRI MOHANBHAI SANJIBHAI DELKAR: Will the Minister of COMMERCE be pleased to state the quantity of cashew

exported by India during the last two years and the foreign exchange earned therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SHANTILAL PURUSHOTTAM DAS PATEL): Quantity and value of cashew Kernels exported in 1988-89 and 1989-90 were as follows:

1988-89 (Provisional)		1989-90 (Provisional)	
Quantity	Value	Quantity	Value
34020	276.48	45,133	362.33

Quantity in MTs
Value in Rs. Crores